

प्रश्नोत्तर से संबंधित परिशिष्ट

परिशिष्ट 'सात'

[ 28/2/2018 ]

प्रश्न सं. [ क. 845 ]

तारांकित प्रश्न क्र. माक 845

माननीय विधायक श्री अनिल जैन

सदन में उत्तर देने का दिनांक 28.2.2018

Land details of GMR Bundel Khand Energy Limited (M.P.)				
No.	Particulars of land	Area In Hectre	Area In Acre	Remark
A	<b>Direct Purchased Purchase (PVT. Land)</b>			
1	Village Deori Bamnau	53.648	132.51	
2	Village Deori Kalrau	20.644	50.99	
3	Village Bijor	0.480	1.19	
	<b>Total (1+2+3):</b>	<b>74.772</b>	<b>184.69</b>	
B	<b>Diverted Land</b>			
1	Village Deori Bamnau	31.408	77.58	Diverted on 05.11.2015
2	Village Deori Kalrau	19.081	47.13	Diverted on 10.11.2015
	<b>Total (1+2):</b>	<b>50.489</b>	<b>124.71</b>	
C	<b>Applied for Diversion</b>			
1	Village Deori Bamnau	22.203	54.84	Application File on 27.12.17
2	Village Deori Kalrau	1.208	2.98	Application File on 27.12.17
3	Village Bijor	0.480	1.19	Application File on 27.12.17
	<b>Total (1+2+3):</b>	<b>23.891</b>	<b>59.01</b>	
	<b>Total Purchased (A)</b>	<b>74.772</b>	<b>184.69</b>	



For GMR Bundelkhand Energy Private Limited

Authorized Signatory

अवर सचिव  
म.प्र. शासन, ऊर्जा विभाग  
मंत्रालय, भोपाल